

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (Special Bench)

Item No.315
230/252/ND/2022

IN THE MATTER OF:

Income Tax Officer

.... **APPELLANT**

Vs.

ROC (Arushree Chemicals Pvt Ltd.

.... **RESPONDENT**

SECTION

U/s 252 Companies Act 2013

Order delivered on 10.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the IT Department : Ms. Easha Kadian, Mr. Sanjay Kumar, St Counsels
for Income Tax Department

For the Respondent :

ORDER

Ms. Easha Kadian, Ld. Sr. St. Counsel appearing for the Income Tax Department seeks and granted 10 days time to file affidavit of service.

List the matter on **25.04.2023**.

Sd/-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)